


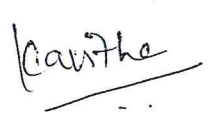

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(9)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/517/ (IB)/2017
NAME OF THE PETITIONER(S) : LOIWAL STEEL HOUSE
NAME OF THE RESPONDENT(S) : VARADHA STEELS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
1.	PAWAN JHABAKH	Counsel for the Operational Creditor	
2.	Kavitha Surana	Resolution Professional	
3.	Paranthaman	Counsel for Respondent	

ORDER

Ms. Kavitha Surana, RP in person present and filed CA/48/IB/2017 arraying the Directors, Financial Creditor and Operational Creditor. At this stage, Counsel for the Operational Creditor and Corporate Debtor appeared; copies of the Application have been handed over to them and they are directed to file the counter. The **Registry** is directed to issue notice to R1 and R2. The RP is also directed to issue private notice to R1 and R2 and file proof of the same. Put up on **14.12.2017 at 10.30 A.M.**

-sd-
MEMBER (JUDICIAL)